

(b) (i) After a compulsory four months' German language course in West Germany, each scholarship will be tenable for one year from 1st November 1964, with possibility of extension till the successful completion of research programme undertaken.

(ii) Already employed or sponsored scholars will, on their return, resume duties with their respective employers. Those who were not employed are expected to be suitably absorbed in some employment. Government are not responsible for their posting.]

SCHEME OF PUBLIC HEARING OF COMPLAINTS OF CORRUPTION

258. { SHRI N. SRI RAMA REDDY;
SHRI A. D. MANI;
SHRI K. DAMODARAN;

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of complaints of corruption which have so far been brought to his notice through his new scheme of public hearing;

(b) how many of these complaints were found suitable for further investigations; and

(c) what has been the result of such investigations?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) 64 complaints of corruption in the Central Ministries up to 31st August, 1964.

(b) Ministries/Departments concerned have been asked to examine the allegations in all cases. If there is a *prima facie* case for proceeding with the matter, further enquiry or investigations are made.

(c) The allegations of corruption in seven of the complaints were not proved. The rest are under various stages of enquiry.

BAN OF COMMUNAL PARTIES

259. **SHRI N. SRI RAMA REDDY:** Will the Minister of HOME AFFAIRS be pleased to state whether any action is contemplated to ban communal parties in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): No, Sir.

ARTICLE AGAINST PANDIT NEHRU IN AN AMERICAN NEWS MAGAZINE

260. **SHRI JAGAT NARAIN:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether he has received a letter from Shri N. C. Chatterji, Member, Lok Sabha, in which he has urged strong action against an American News Magazine, "for casting unworthy reflections on and dishonouring the memory of Pandit Jawaharlal Nehru" in one of its articles published in the 5th June, 1964 Edition; and

(b) if the answer to part (a) above is in the affirmative, what action the Government of India propose to take about the entry and circulation of this paper in India?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) Yes, Sir.

(b) As such unfortunate instances were few and insignificant in comparison to the overwhelming tribute paid by the world to the late Prime Minister, no action was considered necessary, and Shri Chatterji was informed accordingly.

STARTING OF A HIGHER TECHNOLOGICAL INSTITUTE AT HYDERABAD

261. **SHRI Y. A. REDDY:** Will the Minister of EDUCATION be pleased to state:

(a) whether Government propose to establish a Higher Technological Institute at Hyderabad on the basis of a